

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 105  
(IB)-307/ND/2019**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

Merckens Karton-UND Pappern fabric GMBH .....**Applicant**

Vs.

Franco Leone Ltd. ....**Respondent**

**Order delivered on 10.04.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)  
SHRI PRADEEP R. SETHI  
HON'BLE MEMBER (T)**

For the Applicant : Mr. Dushyant, Adv.

For the Respondent : Mr. G. P. Singh, Adv. Along with  
AR of the Respondent

**ORDER**

Learned Proxy-Counsel states that rejoinder has been filed and served but the same has not come to the Court file.

Pleadings are complete. For final hearing on 22.05.2019.

Sd/-

**(PRADEEP R. SETHI)  
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**